## Annexure-1

Name of the corporate debtor: Autocop (India) Private Limited; Date of commencement of liquidation: 19.05.2023; List of stakeholders as on: 19.05.2023

## List of secured financial creditors

	Name of creditor	Details of claim received		Details of claim admitted								Amoun t of any mutual	Amount of claim rejected	Amou nt of claim	any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whet her securi ty intere st relinq uished? (Yes/No)		Amount covered by guarantee	% share in total amount of claims admitte d	conting ent claim	dues, that may be set off		under verifi cation	
1	Axis Bank Ltd.	10-06-2023	38,01,85,185	38,01,85,185	Secured	38,01,85,185		Land & Building at Plot No. 22, Baddi; and Plot No. F-14, Nasik + Current Assets	38,01,85,185	43.22	-	-	-	-	None
2	Small Industries Developmen t Bank of India (SIDBI)	08-06-2023	4,68,29,580	4,68,29,580	Secured	4,68,29,580		Land & Building at Plot No. 22, Baddi; and Plot No. F-14, Nasik + Current Assets	4,68,29,580	5.32	-	-	-		1st Charge of P&M 2nd Charge on all other Fixed Assets and Current Assets

3	J.C. Flowers Asset Reconstructi on Private Limited		43,72,03,174	43,72,03,174	Secured	43,72,03,174	Yes	Land & Building at Plot No. 22, Baddi; and Plot No. F-14, Nasik + Current	43,72,03,174	49.70	-	-	-		1st Pari Passu charge for 1st loan; and 2nd pari passu charge for 2nd loan
	HDFC Bank	23-06-2023	1,54,51,368	1,54,51,368	Secured	1,54,51,368	Ves	Assets	1,54,51,368	1.76	_				1st Pari Passu
	Ltd.	23-00-2023	1,54,51,500	1,24,21,300	Secured	1,54,51,500	103	Assets	1,54,51,500	1.70		-	_		charge on Current Assets
	Total		87,96,69,307	87,96,69,307	-	87,96,69,307	-	-	87,96,69,307	100.00	-	ı	-	-	-